

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

5. Company
Appeal/130/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.09.2023**

NAME OF THE PARTIES: D P Rubber Pvt Ltd

V/s.

Registrar of Companies Mumbai.

SECTION 252(3) OF COMPANIES ACT, 2013

ORDER

1. Adv. Simran Patil appearing for the Appellant is present and requested time.
2. Request is considered. List this matter on **05.10.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)